

NO. NGT(PB)/03/2014/JUDICIAL-I/1075
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi – 110 001

Dated : 07.11.2017

OFFICE ORDER

Pursuant to the Resolution passed by the full House (PB), in its meeting held on 07.11.2017, with the approval of Competent Authority, it is notified that all the cases pending for hearing at Shimla Circuit Bench on 10th November, 2017 stands transferred to NGT Principal Bench at New Delhi and shall be taken up for hearing at NGT Principal Bench, New Delhi on 16.11.2017.

The cases listed for 10th November, 2017 will now be listed before NGT Principal Bench at New Delhi on 16th November, 2017 and the directions as issued for 10th November, 2017 shall be complied with for the next date i.e. 16th November, 2017.


Deputy Registrar (Judicial)
National Green Tribunal

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. Registrar General, Shimla High Court
4. PS to Registrar General
5. PA to Dy. Registrar (Judicial)
6. Consultant (Admin. & Protocol)
7. Consultant (Judicial-1)
8. Bar Association of Shimla High Court
9. Website of NGT
10. Notice Board
11. **Consultant Circuit Bench at Shimla is directed to display the order on the Notice Board.**


Deputy Registrar (Judicial)
National Green Tribunal